

Name of the corporate debtor: Karrm Infrastructure Private Limited Date of commencement of CIRP: 29.02.2024 ; List of creditors as on: 15.04.2025													
List of operational creditors (Other than Workmen and Employees and Government Dues)													
(Amount in Rs.)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues.	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Link Intime India Private Limited	15-03-2024	88,500.00	88,500	Supply of Goods	0	-	No	-	-	0	-	Proforma invoices do not constitute a valid claim to be admitted. Please provide valid tax invoices and the contract/PO/WO.
2	R. C. Jain & Associates LLP	19-06-2024	1,53,88,341.00	1,53,88,341.00	Professional Fees	0	-	No	-	-	0	-	Proforma invoices do not constitute a valid claim to be admitted. Please provide valid tax invoices and the contract/PO/WO for balance amount not admitted.
3	Abhay Steel Corporation		75,48,669.00	22,05,403.00	Supply of Goods	0	-	No	-	-	0	-	Rectifications as sought has not been provided in the claim documents by the claimant. Documentary lapse to be fulfilled prior to admission.
4	Bomb Squad Digital Solutions	01-08-2024	2,62,800.00	1,39,556.00	Marketing Fees	0	-	No	-	-	1,23,244	-	interest of Rs.123244/- are disallowed
5	MAD (India) Pvt. Ltd.	01-08-2024	6,65,24,520.00	6,65,24,520.00	Marketing Fees	0	-	No	-	-	0	-	
5	Total		8,98,12,830	8,43,46,320		-	-		-	-	1,23,244	-	

Anshul Gupta
For and on Behalf of Truvisory Insolvency Professionals
Private Limited
Resolution Professional
Karrm Infrastructure Private Limited
Registration No. IBBI/IPE-0103/PA-2/2022-23/50020
AFA valid upto: 31.12.2025
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